

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/193(CHE)/2024
PETITION NUMBER : CP(IBC)/228/2022
NAME OF THE APPLICANT : Kavitha Surana (RP) (Akshay Kumar)
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 95(1) & 99 of IBC. 2016

ORDER

Ld. Counsel for the Financial Creditor Mr. M.L. Ganesh. Ld. Counsel
Mr. V. Bathri Narayan for the IRP.

In this case, the Respondent has neither represented nor filed any reply till date.

The Respondent is given final opportunity to file the reply within 2 weeks
failing which Respondent will be set ex parte.

List the matter for hearing on **04.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk